

## Annexure-4

Name of the corporate debtor: MANIKARAN VINCOM PRIVATE LIMITED; Date of commencement of liquidation: 05.06.2024; List of stakeholders as on: 13.09.2024

## List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Indian Overseas Bank	04-07-2024	₹ 4,08,14,32,890.40	₹ 4,08,14,32,890.40	Corporate Guarantee	₹ 4,08,14,32,890.40	58.40%	-	-	-	-	Claim received during Liquidation
2	Union Bank of India	25-07-2024	₹ 1,01,54,45,492.87	₹ 1,01,54,45,492.87	Corporate Guarantee	₹ 1,01,54,45,492.87	14.53%	-	-	-	-	Claim received during Liquidation
3	UCO Bank	08-08-2024	₹ 1,86,32,89,446.00	₹ 1,86,32,89,446.00	Corporate Guarantee	₹ 1,86,32,89,446.00	26.66%	-	-	-	-	Claim received during Liquidation
4	Manavta Tradelink Private Limited	N.A	₹ 2,89,13,110	₹ 2,89,13,110	Unsecured Financial Credit	-	0.41%	-	-	-	-	As per IBBI Notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38"
<b>Total</b>			₹ 6,98,90,80,939.27	₹ 6,98,90,80,939.27	-		100.00%	-	-	-	-	